

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.1

Appeal No./14/ND/252/2023

IN THE MATTER OF:

SRS Hospitals Private limited	...	Applicant
Versus		
Registrar of Companies, N,CT of Delhi & Haryana & Anr.	...	Respondent

Order under Section 252 (3).

Order delivered on 19.01.2023

Coram:

**Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : None
For the Respondent : None

ORDER

No one is present at the time of hearing of the matter. Let this matter be posted on **15.02.2023**.

Sd/-
DR. BINOD KUMAR SINHA,
MEMBER (TECHNICAL)

Sd/-
P.S.N. PRASAD,
MEMBER (JUDICIAL)